

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 115 OF 2018**

**Dated: 9<sup>th</sup> May, 2019**

**In the matter of :**

<b>Kanan Devan Hills Plantations Company Private Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Kerala State Electricity Regulatory Commission &amp; Anr.</b>	<b>.... Respondent(s)</b>

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **16.09.2019.**

**PS/Court Master**

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